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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1445 of 1997

Allahabad this the 16th day of July, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Nagendra Nath Verma(N.N. Verma) Son of Late Sri resident of S-28/40, Sita Ram Colony, Taktakpur, ~~Apola~~ Varanasi .

~~Applicant~~

By Advocate Shri V.K. Srivastava

Versus

1. Union of India through its General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Rail Manager, Northern Railway, Hazaratganj, Lucknow.
3. Senior Divisional Accounts Officer, Northern Railway, Lucknow.

Respondents

By Advocate Shri Prashant Mathur.

O\_R\_D\_E\_R ( Oral )

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The pension of the applicant has been fixed at Rs.1287/- as per C.A.-2 dated 17.09.96, but the applicant claims that it should be Rs.1375/- and he be provided with arrears, further revised pension and adjusted commutation value. The respondents claimed that this amount of pension has been fixed taking Rs.2750/- as last pay drawn by the applicant, but there is nothing on record to show as

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to how they arrived at Rs.1287/-, as the actual amount of pension. In his representation dated 10.01.1997(annexure-4), the applicant has given the details to compute his pension and his claim for fixation of his pension at Rs.1375/- instead of Rs.1287/-. This representation is still pending and has also not even been covered in detail in the counter reply. Therefore, the O.A. is decided with the direction that the pending representation of the applicant dated 10.01.1997, copy of which has been annexed as annexure-4 to the O.A., be decided by the competent authority within six weeks from the date of communication of this order and to pass detailed, reasoned and speaking order with specific reference to the last pay drawn by the applicant and formula under which the pension of the applicant has been computed and his entitlements. In case the applicant is found entitled to further benefits, same be provided to him within two months thereafter.

Member (J)

|M.M. |